GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:3344
ANSWERED ON:01.08.2014
FUNDS FOR HEALTH MELAS CAMPS AND MOBILE MEDICAL UNITS
Chavan Shri Harishchandra Deoram:Owaisi Shri Asaduddin

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government provides funds to the States for organizing health melas/camps and setting up of mobile medical units under the National Rural Health Mission (NRHM);
- (b) if so, the details of funds allocated/ released/utilized during each of the last three years and the current year, scheme and State/UT-wise;
- (c) whether the Government has received proposals from the various States for financial assistance in this regard;
- (d) if so, the details and the present status thereof along with the time by which these proposals are likely to be cleared, proposal and State/UT-wise; and
- (e) the mechanism put in place by the Government to monitor proper utilization of funds for the purpose?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a): Under National Rural Health Mission (NRHM) funds are provided to States/UTs to strengthen their healthcare system including for organizing Health Melas/Camps and for setting up of Mobile Medical Units (MMUs) based on the Programme Implementation Plans (PIPs) received from States/UTs.
- (b): Funds to States under NRHM Flexipool are released as lump sum and not for individual activity. Statements showing approval and utilization of funds during the years 2011-12, 2012-13 and 2013-14 for Health Melas/Camps and for MMUs are enclosed as Annexure I & II respectively. The approvals under NRHM for 2014-15 are yet to be issued for all the States.
- (c) & (d): A statement showing proposals received from the States/UTs for organizing health melas/camps and setting up of MMUs as per their PIP of 2014-15 and approvals accorded so far is enclosed as Annexure III. Till 30.07.2014, PIPs of 31 States have been received. Against these, approvals to three States have been accorded. The remaining PIPs are under various stages of appraisal/approval. Appraisals and approvals of the PIP is normally completed within a period of two months.
- (e): The Department of Health & Family Welfare requested the Comptroller & Auditor General (CAG) for conducting annual transaction audits of the National Rural Health Mission (NRHM) in all the States from the Financial Year 2011-12 in order to identify the gaps, facilitate independent monitoring and timely corrective measures so that a quality and timely audit assessment becomes available to assist the State Governments in undertaking remedial measures and achieving the targets of NRHM. The CAG has agreed to undertake annual audit and initiated the process.

Besides provision of annual CAG audit, following monitoring mechanisms have been put in place by the Department of Health & Family Welfare for adherence to financial procedures and proper financial utilization.

- # Submission of quarterly Financial Monitoring Reports by the States;
- # Annual Statutory Audits;
- # Visits by the teams of the Financial Management Group of the Department of Health & Family Welfare to States for periodic review;
- # Annual visits to states by Common Review Mission, which inter-alia, looks at financial systems and mechanisms;
- # Institute of Public Auditors of India (IPAI) has been awarded the work to review the financial aspects under NHM;
- # Implementation of Public Financial Management System (PFMS) in NHM. The PFMS has been developed by the office of the CGA of Ministry of Finance for monitoring and management of funds on just in time basis;
- # Regular reviews on NRHM including on financial matters with State/UT government officials.